- I. Reports and Accounts (2018-19) of AMU, Aligarh; JNU, New Delhi; Sikkim University, Gangtok; EdCIL India Limited, Noida; AICTE, New Delhi and related Papers
- II. MOU (2020-21) between Government of India and EdCIL India Limited

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Dhotre Sanjay Shamrao, I lay on the Table—

- I. (i) (1) A copy each (in English and Hindi) of the following papers under subsection (3) of Section 34 and sub-section (4) of Section 35 of the Aligarh Muslim University Act, 1920:—
  - (a) Annual Report of the Aligarh Muslim University (AMU), Aligarh, for the year 2018-19.
  - (b) Annual Accounts of the Aligarh Muslim University (AMU), Aligarh, for the year 2018-19, and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) and (b) above.

[Placed in Library. See No. L.T.4116/17/21]

- (ii) (1) A copy each (in English and Hindi) of the following papers, under subsection (1) of Section 19 and subsection (2) of Section 20 of the Jawaharlal Nehru University Act, 1966:—
  - (a) Forty-ninth Annual Report of the Jawaharlal Nehru University (JNU), New Delhi, for the year 2018-19.
  - (b) Annual Accounts of the Jawaharlal Nehru University, New Delhi, for the year 2018-19, and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) and (b) above.

[Placed in Library. See No. L.T.3013/17/21]

- (iii) (1) A copy each (in English and Hindi) of the following papers, under subsection (3) of Section 32 and sub-section (4) of Section 33 of the Sikkim University Act, 2006:—
  - (a) Twelfth Annual Report of the Sikkim University, Gangtok, for the year 2018-19.
  - (b) Annual Accounts of the Sikkim University, Gangtok, for the year 2018-19, and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) and (b) above.

[Placed in Library. See No. L.T.4117/17/21]

- (iv) (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
  - (a) Annual Report and Accounts of the EdCIL (India) Limited, Noida, Uttar Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. L.T.3602/17/21]

- (v) A copy each (in English and Hindi) of the following papers:
- (i) (a) Annual Report and Accounts of the All India Council for Technical Education (AICTE), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.4118/17/21]

II. Memorandum of Understanding between the Government of India (Ministry of Education) and the EdCIL (India) Limited, for the year 2020-21.

[Placed in Library. See No. L.T.3568/17/21]